

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2608
ANSWERED ON 19/12/2023**

COMPLAINTS UNDER SECTION 27 OF MGNREGA

2608. SHRI A.K.P. CHINRAJ:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Ministry has received any complaint under Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) against the Government of West Bengal from 2014 to till date and if so, the details thereof; and**
- (b) the details of directions issued by the Union Government to the Government of West Bengal and Tamil Nadu under Section 27 of the said Act?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) & (b): Funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to the State of West Bengal have been stopped since 09th March, 2022 as per provisions under section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.

No direction have been issued under section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 to the State of Tamil Nadu.
